NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 10/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Shri Adil D. Karkaria

V/s.

M/s. Sulzer India Limited

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

Order CP No. 10/58,59/CLB/MB/MAH/2016

Petitioner side is absent, list this matter for hearing, with peremptory direction to the Petitioner to remain present on the next date of hearing, if fails to present, the Company Petition will be dismissed for default.

List this matter for hearing on 08.11.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)